NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No. 10/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE PARTIES: Shri Adil D. Karkaria

M/s. Sulzer India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

S. No. NAME

DESIGNATION

Ramal April CA - DR. Pethan

SIGNATURE Long Ag

Order

C.P No. 10/58, 59/NCLT/MB/MAH/2016

At request made by the professional appearing on behalf of Petitioner, list this matter on 21.09.2016.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)

Dated: 22nd August, 2016.